(ख) १९९७-९८ के वर्ष के लिए आदेश।

(ग) उपर्युक्त प्राधिकरण के कार्यकरण की सरकार द्वारा समीक्षा।

॥. ऊपर (।) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने विवरण । [पुस्तकालय में रखी गई । देखिए सं.एल.टी. 712/99]

Report and Accounts (1998-99) of the Centre for Development Economics at the Delhi School of Economics and related papers

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I lay on the Table a copy each (in English and Hindi") of the following papers:

- (a) Sixth Annual Report of the Centre for Development Economics at the Delhi School of Economics, for the year 1998-99.
- (b) Annual Accounts of the Centre for Development Economics Delhi School of Economics, Delhi, for the year 1998-99, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report. [Placed in Library. See No. LT-604/99]

Memorandum of Understanding (1999-2000) between the Government of India and Water and Power Consultancy Services (I) Limited

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR): Sir, I lay on the Table a copy (in English and Hindi) ofthe Memorandum of Understanding between the Government of India (Ministry of Water Resources) and Water and Power Consultancy Services (I) Limited for the year 1999-2000. [Placed in Library. See No. LT-515/99]

Report and Accounts (1993-94) of the Vayudoot Limited, New Delhi and related papers

नागर विमानन मंत्री (श्री शरद यादव) :सभापति जी,मैं निम्नलिखित पत्र सभा पटल पर रखता हं :-

।. कम्पनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-